

9

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 06/02/2018 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER

:

-

PETITION NUMBER

: CP/19/(IB)/2018

NAME OF THE PETITIONER(S)

: AMR ENERGY RESOURCES PVT LTD

NAME OF THE RESPONDENT(S)

: DHANALAKSHMI PAPER MILLS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. *VISHNU MOHAN*

*Counsel for Petitioner/
Operational creditor*

VM

2. *R. VIDHYASHANKAR*
R. Asthikumar

Counsel for Corporate Debtor

Ashu

ORDER

Counsel for petitioner/operational creditor present. Counsel for respondent/corporate debtor present. Counsel for petitioner is directed to provide a copy of the petition and other documents relied upon to the respondent. Time is enlarged at request of counsel for respondent to file counter. Put up on 13.02.2018.

-sd-
(S VIJAYARAGHAVAN)
Member(Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)